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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 77/2017 with C.P. No. 19/397-398/NCLT/AHM/2017





Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018**

Name of the Company: Rajkumar Dindayal Agrawal & Ors.
V/s.
Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MOHIT GUPTA	ADVOCATE	PETITIONER	
2.	KARAN VALECHA	ADVOCATE	PETITIONER	
3.	PARSHWA SHAH	CS For Umesh Ved & Associates	Respondent	
4.	Sahil Trivedi for C.B Upadhyaya	Advocate	Respondent	

ORDER

Learned Advocate Mr. Mohit Gupta with Learned Advocate Mr. Karan Valecha present for Petitioners. Learned Advocate Mr. Sahil Trivedi with Learned PCS Mr. Parshwa Shah i/b Learned PCS Mr. Umesh Ved present for Respondents.

At request of learned Counsel for Respondent.

List the matter on 07.03.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of February, 2018.